

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

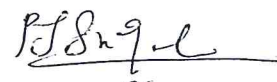
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/16/ (IB)/2017
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.J. RUSHIKESH
P.J. SRI LAKSHY

For Petitioner



9844 88677

FOR Respondent

M. RATHINAKUMAR

M. RATHINAKUMAR
PCS
9283322094

ORDER

Counsel for petitioner present. PCS representing the respondent present. Both the counsel stated that the parties have settled the matter and sought time for filing joint memo of compromise in this regard. Time is extended at their request. Put up on 30.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)